

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.582
ANSWERED ON 06.02.2025**

POWER DEMAND OF KERALA

582. DR. SHASHI THAROOR:

**Will the Minister of POWER
be pleased to state:**

(a) whether the Government has any plans to increase the allocation of power from National Thermal Power Corporation (NTPC) Ltd.'s Talcher II Station to Kerala, from 180 megawatts (MWs) to 400 MW considering the summer power demand of Kerala, if so, the details thereof and if not, the reasons therefor;

(b) whether the Government proposes to increase the allocation from NTPC Barh Thermal Power Station to Kerala to 400 MW by extending it upto June 2025, from the current 177 MW till March 2025, as it will help stave off power shortages in summers, if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government would consider allocating 350 MW from the Rajasthan Atomic Power Station of the Nuclear Power Corporation of India Ltd. (NPCIL) to Kerala, if so, the details thereof and if not, the reasons therefor?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : As per the Government of India Guidelines for allocation of power from Central Sector Generating Stations, for thermal power plants, 10% of the power is allocated to the Home State, 15% of the power is unallocated and placed at the disposal of the Central Government. The remaining 75% of power is distributed among the States in the region in certain proportion as a firm share. In case of any constituent State/UT of the Region denies to avail its entitled share or part thereof in firm share, then same is offered to the States/UTs outside the Region.

Power of Talcher-II station (2000 MW capacity) of NTPC Ltd., has been allocated to States/ UT as per Power allocation guidelines. Kerala has been allocated 247 MW from Talcher-II Thermal Power Station (TPS), as its firm share, in addition 181.74 MW is also allocated out of unallocated share of Government of India.

Barh-II (1320 MW capacity) TPS is located in Bihar State and its entire power is allocated to the States/ UTs of Eastern Region. To ease the Power Supply situation, Government of India allocated 177 MW out of the surrendered firm share of Jharkhand & Sikkim, from this Thermal Power Station, to Kerala for the period 01.10.2024 to 31.03.2025. Further, considering the rising trend in power demand, the Government of India has extended this allocation till 30.06.2025.

(c) : As per the Government of India Guidelines for allocation of power from Central Sector Generating Stations, for Nuclear power plants, 50% of the power is allocated to the Home State, 15 % of the power is unallocated and placed at the disposal of the Central Government. Remaining 35 % of power is distributed among the states in the region in certain proportion as a firm share. In case of any constituent State/UT of the Region denies to avail its entitled share or part thereof in firm share, then same will be offered to the States/UTs outside the Region.

The States/UTs of Northern Region have already been allocated the entire 1400 MW of power from Unit-7&8 of Rajasthan Atomic Power Station of the Nuclear Power Corporation of India Ltd. (NPCIL) as per Power allocation guidelines.
